

fiftythree acquittals. Nine hundred and ninety persons were convicted, eight hundred and thirty two were fined, fiftyfour were sentenced to terms of imprisonment and one hundred and four were sentenced to terms of imprisonment as well as fine.

SHRI DEOKINANDAN NARAYAN: in such a big city like Delhi, may I know the number of Food Inspectors working on behalf of the Central Government and the number working on behalf of the Municipality and whether the Food Inspectors of the Municipality are working in co-operation with the Central Government food Inspectors?

DR. SUSHILA NAYAR: Sir, there are no Food Inspectors belonging to the Central Government anywhere in India at present. The implementation of the Prevention of Food Adulteration Act has been the responsibility of the local bodies so far. Under the amendment recently enacted we have taken powers to appoint some Central Food Inspectors and we are considering that question now.

#### FOREIGN EXCHANGE PAID TO AUTHORS

•477. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state what was the amount in foreign exchange paid during the years 1963 and 1964 to foreign authors for their books published in India.

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): An industry-wise tabulation of the remittances abroad on account of royalties is not readily available. It is felt that it would take a disproportionate amount of time and labour to separate the figures for royalties remitted abroad on account of publication of foreign books. Normally royalty payments are made to the foreign publishing houses and it is not known, what portion of the same is being paid to the authors.

SHRI A. D. MANI: Sir, a Publisher's Association of India in July last met to consider this matter. It was pointed out there that books by foreign authors published out of P. L. 480 blocked funds here carry a royalty of thirtyfive to forty per cent. This, it was pointed out, was a severe drain on our foreign exchange resources. May I ask the hon. Minister whether he is in possession of any information on the point whether a good deal of royalty is being paid for books published out of P.L.-480 funds in India by the American Embassy?

SHRI B. R. BHAGAT: Sir normally the price in India is one-third or even less of the original American price if it is published there and it has been decided to allow royalty of upto ten per cent—that are the ceiling—and individual cases of royalty in each case is intimated to the Finance Ministry by the Education Department.

SHRI A. D. MANI: I would like to know the amount of foreign exchange remitted abroad under this head, namely, books published under P. L.-480 funds.

SHRI B. R. BHAGAT: In the normal manner.

SHRI A. D. MANI: How much? What is the amount?

SHRI B. R. BHAGAT: As I said earlier, Sir, we do not keep a separate account for books or authors.

SHRI A. D. MANI: May I ask the hon. Minister whether he would collect the information and place it on the Table of the House?

SHRI B. R. BHAGAT: No, Sir. It will take time disproportionate to the results.

SHRI A. D. MANI: It is an important point, Sir, that has been raised by the publishers in India that thirtyfive to forty per cent, is being remitted.

SHRI B. R. BHAGAT: That is wrong. I said that the ceiling limit is ten per cent. It cannot be more than ten per cent, and there is no question of thirty five per cent.

SHRI A. D. MANI: Since it comes out of P.L.-480 funds, may I ask the Minister to get information at least on this particular limited point about the foreign exchange remitted under this head?

SHRI B. R. BHAGAT: I will try. I cannot promise but I will try and if it is possible I will get that information.

SHRI ABDUL GHANI: What is the meaning of trying, Sir? We want the information. Let him say "yes" or "no".

MR. CHAIRMAN: He is not sure and so he says he will try.

SHRI ABDUL GHANI: It is difficult to know the real position.

SHRI B. R. BHAGAT: I will try to collect it, if it is possible.

SHRI N. VENKATESWARA RAO: May I know whether it is a fact that the books published here and referred to by the hon. Member are cheap American books and as such are allowed a higher percentage of royalty?

SHRI B. R. BHAGAT: I have replied to this question. I think perhaps the hon. Member has not followed the answer. These books normally cost one-third or even less of the American price if they are to be printed there, I again repeat, Sir, that the ceiling in respect of royalty is ten per cent. There is no question of thirtyfive per cent, or any such thing that the hon. Member mentioned.

श्री विमलकुमार मन्नालालजी चौरड़िया :  
इसके बारे में अखबार में भी प्रकाशित हुआ था कि

"... high royalty rates, a further drain on foreign exchange".

तो ऐसी स्थिति में अगर आप उसको अलग नहीं निकाल सकते कि कितना फारेन एक्सचेंज दिया जाता है, तो इस प्रकार के आइटम्स बुक्स के, आर्थर्स के मिलाकर जो लम्पसम है वह तो दे सकते हैं कि कौन कौन से आइटम्स इसमें शामिल हैं ?

श्री बी० आर० भगत : हां। अभी तो यह रायल्टी के पेमेंट के साथ, ट्रेड मार्क, कॉपी राइट और रेन्टल पेयेबिल फार फारेन मशीनरी की सूचना इकट्ठा करते हैं। '63 में यह रकम 4 करोड़ 24 लाख थी, '64 में 4 करोड़ 28 लाख है और अबदूबर, '61 से रायल्टी के अलग अलग आंकड़े इकट्ठे कर रहे हैं, मगर आथर का कितना होगा, पबलिशिंग हाउस का कितना होगा, यह अलग अलग करना मुश्किल होगा। आगे यह सूचना दी जा सकेगी।

SHRI A. D. MANI: May I ask the hon. Minister respectfully to call for the figures from the Reserve Bank? It is not so complicated; foreign exchange has to be remitted through the Reserve Bank. We should like to know how much of foreign exchange is being spent in making remittances of royalty to the foreign authors and regarding the P.L.-480 funds if the Minister addresses an enquiry to the American Embassy here he can get the necessary information if the Government are not able to collect it themselves.

SHRI B. R. BHAGAT: I have already said I will try to collect the figures which can be got in regard to royalties under the P.L.-480 schemes. But as for the larger question it will not be possible because we send the royalties to the publishing houses and they in turn make payments to the authors and we do not know how much they are paid. It is not possible to find out for the authors separately.

شہری عبدالغنی : کہا وزیر صاحب  
فرمائیں گے کہ آتھرس کو جتنا دینا  
چاہئے اس سے زیادہ چلا گیا ہو تو  
آئیندہ کے لئے کہا اس پر روک لگائیں  
کے تاکہ آئیندہ کے لئے فارن ایکسچینج  
ضائع نہ ہو ؟

†[श्री अब्दुल गनी : क्या वजीर साहब  
फरमायेंगे कि आर्थर्स को जितना देना चाहिए  
इससे ज्यादा चला गया हो तो आयन्दा के  
लिये क्या इस पर रोक लगायेंगे ताकि आइन्दा  
के लिए फारेन एक्सचेंज जाया न हो ?]

श्री बी० आर० भगत : अगर कोई  
पब्लिशिंग हाउस अपने आधर को अमेरिका  
और इंग्लैंड में ज्यादा देता है तो उसमें गनी  
साहब को ऐतराज होना नहीं चाहिए ।

#### RAISINA MESS HOSTEL

\*478. SHRI M. P. BHARGAVA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Raisina Mess Hostel in New Delhi is to be pulled down;

(b) if the reply to part (a) above be in the affirmative, whether it has outlived its normal life; and

(c) whether it is a fact that the site of the Raisina Mess Hostel is envisaged as a green spot in the Master Plan?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA):

(a) Yes.

(b) Yes.

(c) According to the Zonal Plan prepared by the Delhi Development Authority the site will be used partly for parking and partly for widening Dr. Rajendra Prasad Road.

†[ ] Hindi transliteration.

SHRI M. P. BHARGAVA: May I know whether all the 44 occupants of the Raisina Mess Hostel have been provided with alternative accommodation?

SHRI MEHR CHAND KHANNA: Thirtyone out of fortyfour have already been provided with alternative accommodation and it is our intention to provide alternative accommodation to the remaining 13 too.

SHRI M. P. BHARGAVA: May I know whether it is a fact that the engineer's opinion was that this building could serve for residential purposes for a few years more?

SHRI MEHR CHAND KHANNA: Sir, in part (b) he had asked whether the building has outlived its normal life and I have given the reply in the affirmative.

SHRI M. P. BHARGAVA: May I know whether it is a fact that the building is being demolished immediately because of the pressure of the Chelmsford club for parking their cars?

SHRI MEHR CHAND KHANNA: It is entirely unfounded. I have nothing to do with the Chelmsford Club. These buildings which were Put up during the last war with a life span of five to seven years have outlived their life and I do not want anybody to die under those buildings.

SHRI C. D. PANDE: Adjacent to this Mess there is a building in which is housed the Press Club of India. Has Government given them any alternative accommodation?

SHRI MEHR CHAND KHANNA: A proposal has been finalised and in the near future we are proposing to give an alternative site to the Press Club of India too.